Schemes for Small & Medium Town (UIDSSMT) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). Projects were sanctioned under JNNURM for those towns/ cities of National Capital Region (NCR) of Delhi where elected ULBs were in position. The Mission ended on 31.03.2014.

Misuse of funds by NGOs

2950.SHRI DARSHAN SINGH YADAV: SHRI D. KUPENDRA REDDY: SHRI P. BHATTACHARYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of NGOs involved in the implementation of schemes under the Ministry in the country including Uttar Pradesh and West Bengal; and

(b) whether any NGO has been found to have misused the funds sanctioned, if so, the details thereof and the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO BARAL) : (a) The details of NGOs are given in Statement (*See* below).

(b) No, Sir. Does not arise.

Statement

Details of NGOs involved in the implementation schemes of the Ministry of Urban Development

I. Capacity Building Scheme for Urban Local Bodies

Sl. No.	Name of NGO	Activity
1.	The Energy and Resources Institute (TERI), New Delhi.	Centre of Excellence on Urban Development
2.	Centre for Science and Environment (CSE), New Delhi.	Centre of Excellence on Sustainable Water Management
3.	Integrated Research and Action for Development (IRADE) New Delhi	Centre of Excellence on Climate Change Vulnerability and Adaptation
4.	Centre for Environment and Development (CED), Thiruvananthapuram.	Centre of Excellence on Waste Water Management and Solid Waste Management

304	Written Answers to	[RAJYA S	ABHA]	Unstarred Questions
Sl. No.	Name of NGO		Activity	
5.			ICRIER is presently undertaking research study on various issues in the urban sector, <i>viz</i> . Water, Sewerage, Waste Water Treatment, Solid Waste Management, Urban Land Value, Municipal Finance, Urban Governance, Project Management and Implementation etc.	

II. All India Institute of Local Self Government (AIILSG), Mumbai is functioning as the Regional Centre for Urban and Environmental Studies of the Ministry of Urban Development under the scheme of Training Centre of Municipal Employees.

Management of construction and demolition waste

2951.SHRI PRAMOD TIWARI:

DR. T. SUBBARAMI REDDY: SHRI DARSHAN SINGH YADAV: SHRI P. BHATTACHARYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any plan/programme exists for the regulation and management of construction waste, debris and if so, the details thereof;

(b) whether Government has asked all the States to set up recycling plants for construction and demolition waste and if so, the details thereof;

(c) whether Government has offered any financial assistance to the States for setting up of such plants; and

(d) whether any State has set up such a plant and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO BARAL) : (a) Municipal Solid Waste Management including management of Construction & Demolition (C&D) Waste is a State subject. The Ministry of Urban Development acts as a facilitator in framing broad policies, programmes and guidelines on sanitation including municipal solid waste management and also supplements the efforts of State Governments/ULB through central assistance.